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Title: Introduction of the Trade Marks (Amendment) Bill, 2009.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): On behalf of Shri Anand Sharma, I beg to move for leave to introduce a Bill to amend the Trade Marks Act, 1999.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Trade Marks Act, 1999."

*The motion was adopted.*

SHRI JYOTIRADITYA M. SCINDIA: I introduce the Bill.

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